

**IN THE INCOME TAX APPELLATE TRIBUNAL,
MUMBAI BENCH "D", MUMBAI**

**BEFORE SHRI SANJAY GARG, JUDICIAL MEMBER AND
SHRI ASHWANI TANEJA, ACCOUNTANT MEMBER**

**ITA No.5224/M/2013
Assessment Year: 2012-13**

M/s. Ramnarayan Arjun Singh Foundation, Shop No.3, Venus Apartment, Pune Vidyabhawan Lane, Nath Pai Nagar, Ghatkoper (E), Mumbai – 400 077 PAN: AACTR0463N	Vs.	Director of Income Tax (Exemption), 6 th Floor, Piramal Chamber, Parel, Mumbai – 400 012
(Appellant)		(Respondent)

Present for:

Assessee by : Shri Pranjal Jain, A.R.
Revenue by : Shri Sunil K. Jha, D.R.

Date of Hearing : 03.10.2016
Date of Pronouncement : 03.10.2016

ORDER

Per Sanjay Garg, Judicial Member:

The present appeal has been preferred by the assessee. However, the Ld. A.R. for the assessee, at the outset, has submitted that he wants to withdraw the appeal.

2. The Ld. D.R. has not objected to the submission of the Ld. A.R.
3. Accordingly, the appeal is hereby dismissed as withdrawn.

Order pronounced in the open court on 03.10.2016.

Sd/-
(Ashwani Taneja)
ACCOUNTANT MEMBER

Sd/-
(Sanjay Garg)
JUDICIAL MEMBER

Mumbai, Dated: 05.10.2016.

* Kishore, Sr. P.S.

Copy to: The Appellant
The Respondent
The CIT, Concerned, Mumbai
The CIT (A) Concerned, Mumbai
The DR Concerned Bench

//True Copy//

By Order

Dy/Asstt. Registrar, ITAT, Mumbai.